

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 28-02-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.49 of 2017(SZ) IN Application No.217 of 2015(SZ)	S.Vadivel, Ariyalur District Vs Veeramuthukumar The Commissioner Ariyalur District	M/s.Yogeshwaran Counsel for Applicant M/s.E.Manoharan for Respondent	10.04.2018
2	Application No.133 of 2016 (SZ)	Olympia Techpark (Chennai) Private Limited, Rep. by its Director Mr.Chandrakant Kankaria, Chennai Vs State of Tamil Nadu, Rep. by its Secretary, Municipal Administration & Water Supply Department and 13 others	M/s. CT.Murugappan, Counsel for Applicant M/s. E.Manoharan for R1,R2,R4,R5,R6,R9,R13 M/s. Abdul Saleem for R10 M/s. H.Yasmeen Ali for R3 & R11 M/s. R.Surya Prakash for R7 & R8	10.04.2018
3	Application No.80 of 2017(SZ)	P.Prem Kumar Madurai District Vs The Secretary to the Government Department of Environment and Forests, Government of Tamil Nadu, Chennai and 7 others	M/s. T.Sai Krishnan Counsel for Applicant M/s. E.Manoharan for R1,R2, R5,R6,R7,R8 M/s. Rita Chandrasekar for R3,R4	10.04.2018
4	Application No.272 of 2017(SZ)	Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others	Y. Sam (Party in person) M/s. E.K.Kumaresan for R1,R2,R3,R6,R8 M/s. Rema Smrithi for R3,R4	10.04.2018

5	Appeal No.44 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	10.04.2018
6	Appeal No.45 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	10.04.2018
7	Appeal No.46 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	10.04.2018
8	Appeal No.47 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	10.04.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
9	M.A.No.38 of 2017(SZ) IN Application No.155 of 2016(SZ)	Mr.Rajiv Chekuri, Sithalapakkam, Kancheepuram dist. Vs The Special Officer, Sithalapakkam Panchayat office, Kancheepuram Dist., and 5 others	Mr.Rajiv Chekuri Party in Person M/s. E.Manoharan for R1 to R6	10.04.2018
10	Application No.61 of 2017 (SZ)	Rajiv Chekuri Kancheepuram Vs The Special Officer Sithalapakkam Village Panchayat, Chennai and 8 others	Mr.Rajiv Chekuri Party-in-Person M/s. M.R.Gokul Krishnan for R1 M/s. E.Manoharan for for R3 to R8 M/s. M.Arokiaraj for R9	10.04.2018
11	Application No. 69 of 2017 (SZ)	V.Selva Kumar, Chennai Vs The Chairman CMDA, Egmore, Chennai and 3 others	M/s.C.Sangamithirai Counsel for Applicant M/s. E.Manoharan for R2, R3 M/s. Rank Associates for R4	10.04.2018
12	Application No.57 of 2017 (SZ)	Heritage Estate Apartment Owners Association Rep.,by its President Mr.Shivakumar.S Vs Ministry of Environment & Forest, Union of India, Through Secretary, New Delhi and 9 others	M/s. Yogendran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 & R6 M/s. Devraj Ashok for R2,R4,R5,R9 M/s. Ajay Nandalike for R3 M/s. K.G.Vasudevan for R7 M/s. T.V.Sekar for R8 M/s. Giridhar & Sai for R10	10.04.2018

13	Application No.153 of 2016(SZ)	Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another Vs Union of India Through the Secretary, MoEF & CC New Delhi and 3 others	M/s .Ritwick Dutta Counsel for applicant M/s. G.M Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s.L.G.Sahadevan for R4	10.04.2018
14	M.A.No.238 of 2017(SZ) IN Application No. 97 of 2016 (SZ) (Main Application Dismissed on 20/12/17)	Mrs. Suma R Nayak, Kottara, Mangalore Vs The Ministry for forest, Ecology and Environment, Office of the Minister of Forest, Ecology and Environmen Government of Karnataka, Bangalore,Rep. by its Secretary and others	Mrs. Suma R Nayak Party in Person M/s. Devraj Ashok for R1 to R4 M/s. G.M. Syed Nurullah Sheriff for R5	10.04.2018
15	Appeal No.33 of 2015 (SZ)	S.P,MuthuRaman Thirunelveli District Vs UOI, MOEF, Rep. by its Secretary, New Delhi. And 5 others	S.Muthu Vairam Counsel for Appellant M/s.G.M.Syed Nurullah Sheriff for R1 M/s. E.Manoharan for R2,R4,R5 & R6 M/s Rita Chandrasekar for R3	10.04.2018

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar